

survey has been conducted, it is not true that on an average a Government servant does not work for more than two hours a day.

(c) & (d) In the system of Government, checks and counter checks ensure that full working capacity of Government servants is utilised. It is part of the duties of the supervisory officers to ensure that the subordinate employees work during the prescribed working hours every day.

[English]

**Agreement for appointment of persons evicted by VSSC**

6805. SHRI T. BASHEER : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact there was an agreement between VSSC (Vikram Sarabhai Space Centre) and the persons who have been evicted from VSSC, regarding appointment of those evicted persons in VSSC;

(b) if so, the details thereof;

(c) how many persons are given employment according to this agreement;

(d) whether any application for appointment is pending with VSSC at present; and

(e) if so, steps the VSSC authorities propose to take in those cases ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) & (b) There is no formal agreement between Vikram Sarabhai Space Centre (VSSC) and the persons who have been evicted from the lands acquired for VSSC for providing jobs. However, certain understandings for giving priority considerations while making recruitments have been reached after a series of meetings with them. The details are as under :-

**(i) Evicted Category :**

Persons rendered homeless due to acquisition of land for establishing VSSC and who are suitable for employment, are required to register with VSSC after obtaining necessary Eviction Certificate from an officer of the Revenue Department. Such of those qualified persons evicted from their lands with homestead and fulfilling the norms are considered by VSSC for appointment to Group 'C' and 'D' posts after interview/test subject to availability of posts. The "family" for the purposes is confined to husband/wife/children and grand children only.

**(ii) Affected Category :**

The persons coming under this category are the local fisherman whose fishing prospects in the area were affected due to rocket launchings. The State Revenue Authorities have provided a list of such affected persons to VSSC. The eligible persons from this list meeting the norms are considered for appointment in the unskilled group subject to availability of posts in Group 'D' category. They are also engaged on daily wage basis in works such as loading/unloading etc.

The above benefit is available to only one person from each evicted/affected family.

(c) 240 evicted and 68 affected persons have so far been provided with employment.

(d) & (e) 499 evicted persons and 524 affected persons are presently registered with VSSC for employment. Out of this, 280 evicted persons and 85 affected persons are only eligible for consideration for employment. The others are not eligible because—

(i) one member of the family has already been employed (176); and

(ii) they do not qualify as per norms (482).

The eligible cases (365) will be considered against suitable Group 'C' and 'D' vacancies subject to norms and after meeting the statutory requirements relating to

reservation in services for different categories like SC/ST/Ex-Servicemen/Physically Handicapped/Successful Apprentices and internal candidates. All efforts are being made to recruit as many persons as possible from the evicted and affected categories, subject to vacancies.

**Ordnance factories in the country**

6806. SHRIMATI JAYANTI PATNAIK : Will the Minister of DEFENCE be pleased to state :

(a) the number, name and location of ordnance factories and other defence industries in the country;

(b) the details of export of Arms in the sale centres of different defence production units in last three years;

(c) whether Government have taken steps to increase the production of defence equipments; and

(d) if so, the steps taken in this regard during the last three years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : (a) There are 34 Ordnance Factories (excluding 2 at project stage) and 9 Defence Public Sector Undertakings. The names and location of Ordnance Factories and the units of Defence Public Sector Undertakings are indicated in the Statement enclosed.

(b) As a matter of policy we are, by and large, averse to export of armaments except to friendly countries and where necessary. It will not be in the public interest to disclose the details.

(c) Yes, Sir.

(d) The steps taken include increasing the production in the Ordnance Factories and Defence Public Sector Undertakings through better utilisation of installed capacity and by adding to capital invested in the Units for the Production of new items.

**Statement**

**1- Ordnance Factories**

1. Ammunition Factory, Kirkee (Maharashtra)

2. Cordite Factory Aruvankadu (Tamil Nadu)
3. High Explosives Factory, Kirkee (Maharashtra)
4. Ordnance Factory, Bhandara (Maharashtra)
5. Ordnance Factory, Chanda (Maharashtra)
6. Ordnance Factory, Dehu Road (Maharashtra)
7. Ordnance Factory, Itarsi (Madhya Pradesh)
8. Ordnance Factory, Varangaon (Maharashtra)
9. Ordnance Factory, Khamaria (Madhya Pradesh)
10. Grey Iron Foundry, Jabalpur (Madhya Pradesh)
11. Machine Tools Prototype Factory, Ambarnath (Maharashtra)
12. Metal & Steel Factory, Ishapore (West Bengal)
13. Ordnance Factory, Ambajhari (Maharashtra)
14. Ordnance Factory, Ambarnath (Maharashtra)
15. Ordnance Factory, Bhusawal (Maharashtra)
16. Ordnance Factory, Dum Dum (West Bengal)
17. Ordnance Cable Factory, Chandigarh (U. T.)
18. Ordnance Factory, Kathi (Madhya Pradesh)
19. Ordnance Factory, Dehra Dun (Uttar Pradesh)
20. Ordnance Factory, Muradnagar (Uttar Pradesh)
21. Gun Carriage Factory, Jabalpur (Madhya Pradesh)
22. Field Gun Factory, Kanpur (Uttar Pradesh)
23. Gun & Shell Factory, Cossipore (West Bengal)